

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
2nd ADVANCED WORKSHOP ON FORENSIC AUDIT AND VALUATION FOR INSOLVENCY PROFESSIONALS
1st – 2nd November, 2019
Venue: Hotel KC Residency, S.C.O. 377-380, Sector 35-B, Chandigarh

Day 1 – 1st November, 2019, (Friday)		
Time	Sessions	Resource Person
10:00 – 10:30	Registration	
10:30 - 11:00	Inauguration	Mr. Pawan K. Kumar, Executive Director, IBBI
11:00 – 12:15	Forensic Audit - Legal provisions under IBC and other relevant statutes	Dr. Ashish Makhija, Advocate
12:15 – 12:30	Tea/Coffee	
12:30 – 13:45	Asset tracing, Forensic claims review and monitoring of ongoing operations (with case studies)	Mr. Anil Katia, Insolvency Professional
13:45 – 14:45	Lunch	
14:45 - 16:00	Forensic review of specific transactions (Preferential, Undervalued and Extortionate, Fraudulent or Wrongful Trading) – Identification and reporting (with case studies)	Ms. Aparna Gupta, Director, Deloitte
16:00 - 16:15	Tea/Coffee	
16:15 – 17:30	Due diligence on Eligibility of Resolution Applicants (Section 29A) under CIRP and Bidders under Liquidation (with case studies)	Mr. K.V. Jain, Insolvency Professional
Day 2 – 2nd November, 2019 (Saturday)		
Time	Sessions	Resource Person
10:00 – 12:00	Art of selection of valuer and understanding his valuation report (with case study)	Mr. Nitin Kapoor, Director, RICS
12:00 – 12:15	Tea/Coffee	
12:15 – 14:00	Right approach and method - key to successful valuation (with case study)	Mr. Vinay Manchanda, Director, Duff & Phelps
14:00 – 14:45	Lunch	
14:45 - 16:30	Assumptions and special assumptions, Limitations, Disclaimers and Departures (with case study)	Mr. Vamshi Krishna Kanth, Executive Director, CBRE
16:30 - 16:45	Tea/Coffee	
16:45 – 17:00	Valedictory Session	

For any clarification, please contact Mr. Raghav Maheshwari, Assistant Manager, IBBI on Mobile: 8989611000 and 011-23462997, email – workshop.ip@ibbi.gov.in